

**RETRENCHMENT OF OFFICERS OF SUGAR-CANE DEVELOPMENT COMMITTEE**

♦417. SHRI M. P. BHARGAVA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the officers of Sugarcane Development Committee working in Andhra Pradesh, Madras, Mysore and Kerala were retrenched in 1960;

(b) if so, whether any alternative employment was offered to them; and

(c) how many people were retrenched?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS):

(a) There is no Sugarcane Development Committee of the Central Government working in these States. The Indian Central Sugarcane Committee had a scheme for 'Intensive Manuring of sugarcane' working in these States during 1954-60. Due to termination of that scheme, the services of four officers, under that scheme, were terminated on 30th June, 1960.

(b) and (c) Two officers reverted to their parent departments and one was offered alternative appointment. Only one officer, whose record of service was unsatisfactory, was retrenched from service.

SHRI M. P. BHARGAVA: Ma<sub>v</sub>, I know whether any representations were received from any of these four officers?

SHRI A. M. THOMAS: Yes, Madam. Several representations were received from one officer who was not provided with employment. But I personally examined that matter and as I have stated in the main answer, his record of service was unsatisfactory and so he was not provided.

**EXTENSION OF C.H.S. SCHEME TO SEMI-GOVERNMENT ORGANIZATIONS**

•418. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to state:

(a) whether any decision has been taken to extend the Contributory Health Service Scheme to Semi-Government organizations like the University, Corporation, New Delhi Municipal Committee etc.; and

(b) if so, whether they would be catered for from the existing dispensaries or new ones will be opened for them?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU):

(a) No, Madam.

(b) Does not arise.

SHRI M. P. BHARGAVA: May I know whether it is still under the Government's consideration to extend the CHS scheme to any of the semi-government organisations?

DR. D. S. RAJU: The total number of semi-government organisations so far receiving help is about 54. At the moment no municipal corporation has put in any such request. They have got their own dispensaries and hospitals. So far as municipal committees are concerned, we have not the resources at the moment, both in personnel and in finances.

SHRI M. P. BHARGAVA: May I know whether representations were received from the Delhi Municipal Corporation and the Delhi University for including them in the CHS scheme?

DR. D. S. RAJU: So far as the Delhi Municipal Corporation is concerned, we have not received any request. From the Delhi University we have received a request.